

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 11.03.2019 (MONDAY)**

**Court of Chairperson (Court Room No.- II)**

**10:30 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member(Judicial).

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 105 of 2019	Mohan Kumar Chirmar Vs. Indian base Metals Co. Ltd & Anr.	Manisha Choudhary	Rajendra Singhvi
2.	Comp. App. (AT) (Ins) No. 170 of 2019	Rizwan Ahmad & Anr. Vs. Sojitz India Pvt Ltd & Anr.	Ranjana Roy Gawai	Siddharth Bhatnagar
3.	Comp. App. (AT) (Ins) No. 180 of 2019	Vikram Bajaj, Resolution Professional Anil Special Steel Industries Ltd. Vs. Committee of Creditor Anil Special Steels Industries Ltd.	Abhishek Anand	Shivam Goel Amarjeet Kochhar
4.	Transfer C.A. (AT) (Compt.) No. 01 of 2017 Compt. (Execution) Case (AT) No. 01/2018 (Old Compensation Application No. 02 of 2015)	Sai Wardha Power Ltd Vs. Coal India Ltd &Anr.	Bina Gupta	Pallavi S. Shroff

**For Admission (Fresh Case)**

5.	Comp. App. (AT) (Ins) No. 228 of 2019	Air Shagoon (Network) Pvt Ltd. Vs. Associated Trade Logistic Pvt Ltd.	Mayuri Raghuvanshi	
6.	Comp. App. (AT) (Ins) No. 229 of 2019	Bank of Baroda Vs. Bijay Mumuria & Ors.	Brijesh Kumar Tember	
7.	Comp. App. (AT) (Ins) No. 230 of 2019	KSB Shanghai Pump Company Ltd Vs. Lanco Infratech Ltd & Ors.	Amar Gupta	
8.	Comp. App. (AT) No. 59-60 of 2019	Apurva Natvar Parikh & Company Pvt Ltd & Ors. Vs. Sujan Azad Parikh & Anr.	Aman Gandhi	
9.	Comp. App. (AT) No. 61 of 2019	Union of India , Ministry of Corporate Affairs Vs. Apparel exports Promotion Council & Ors.	Through Regional director	

**For Admission (After Notice)**

10.	Comp. App. (AT) (Ins) No. 550 of 2018	Bharat Petroresources Ltd. Vs. Monnet Ispat & Energy Ltd. & Anr. <b>With</b>	Amar Gupta	Siddhant Kant (R-1), Pranjit Bhattacharya R-2)
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11.	Comp. App (AT) (Ins) No. 562 of 2018	Gail (India) Ltd. Vs. State Bank of India & Ors. <b>With</b>	Sumit Kumar Vats	Spandan Biswal-R1 Misha (R-3) Ajitesh Suri-RP
12.	Comp. App. (AT) (Ins) No. 802 of 2018& 38 of 2019	Bharat Heavy Electricals Ltd. Vs. Sumit Binani, R.P. for Monnet Ispat & Energy Ltd.	Anand Verma	Himanshu Satija- RP Misha Bishwajit Dubey- SBI
13.	Comp. App. (AT) (Ins) No. 700 of 2018	Container Corporation of India Ltd. Vs. Kohinoor India (P) Ltd.	S.M. Zulfiqar Alam	K.K. Saini
14.	Comp. App. (AT) (Ins) No. 708 of 2018	Satyendra Singh Vs. Rama Subramanian & Anr.	Mohit Jolly	Abhishek khare , Yash Sharma(R2)
15.	Comp. App. (AT) (Ins) No. 803 of 2018	Ankit Agrawal Vs. Nico Extrusions Ltd. & Anr.	Henna George	Rahul Totala (R1), Divya Swami (R- IRP), Devang P. Sampat (R-Nicomet)
16.	Comp. App. (AT) (Ins) No. 02 & 09 of 2019	Global Business Corporation Vs. Punjab National Bank & Anr.	Manisha Choudhary	
17.	Comp. App. (AT) (Ins) No. 12 of 2019	Jakson Engineers Ltd. Vs. Refex Energy Ltd.	Amar Gupta	Kumarpal R Chopra
18.	Comp. App. (AT) (Ins) No. 22 of 2019	Gupshup Technology India P. Ltd. Vs. Zopsmart Technology P. Ltd.	Ashok Kriplani	Amit Acharya
19.	Comp. App. (AT) (Ins) No. 34 of 2019	S. Rajagopal, R.P. Vs. State Bank of India & Anr.	G. Ananda Selvam	Shekhar Gupta (R1)
20.	Comp. App. (AT) (Ins) No. 84 of 2019	Munisuvrata Agri International Ltd. Vs. Bank of Baroda & Ors.	Vikas Sethi	Saumya Dutta-R11 Sachi (R13-14) Aaditya VK-R15
21.	Comp. App. (AT) (Ins) No. 109 of 2019	Winsome Yarns Ltd Vs. Ginni Filaments Ltd.	Lucky Palta	
22.	Comp. App. (AT) No. 381 of 2018	Seasons Creation Pvt. Ltd. Vs. ROC, NCT of Delhi & Haryana	Sachin Sood	Mahender Kumar Bhardwaj

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

**For Orders**

1.	I.A. No. 750 of 2019 in Comp. App. (AT) (Ins) No. 483 of 2018	Subodh Kumar Agarwal Vs. EIH Limited	Nikhil Jain	Abhijeet Sinha
2.	Comp. App. (AT) (Ins) No. 163 of 2019	Rabin Dahiya Vs. Shankar Nutricon Pvt. Ltd. & Anr.	Kunal Madan	Shantanu Singh

**For Hearing**

3.	Comp. App. (AT) (Ins) No. 450 of 2018 <b>Part Heard</b>	PTC India Financial Services Ltd. Vs Mr. Venkateswarlu Kari &Ors.	ShrutiDass	John Mathew, GRK Prasad
4.	Comp. App. (AT) No. 254 of 2018 <b>Part Heard</b>	Cyrus Investments Pvt. Ltd. Vs. Tata Sons Ltd. & Ors. <b>with</b>	Sonali JaitleyBakshi Jaiyesh Bakshi	Prateek Sekseria
5.	Comp. App. (AT) No. 268 of 2018 <b>Part Heard</b>	Cyrus Pallonji Mistry Vs. Tata Sons Ltd & Ors	Akshay Makhija	Ruby Singh (R1), Rohan Batra (R2), Saswat Pattnaik (R6), Sonali JaitleyBakshi Jaiyesh Bakshi (R-23,24)
6.	Competition App. (AT) No. 17 of 2018 <b>Part Heard</b>	Matrimony.com Ltd. Vs. CCI &Ors. <b>With</b>	Naval Chopra	Neha Mishra (R-CCI)
7.	Competition App. (AT) No. 18 of 2018 <b>Part Heard</b>	Google LLC. &Ors. Vs. CCI &Ors.	Ravisekhar Nair	Neha Mishra (R-CCI) Rajsekhar Rao (R-2)
8.	Transfer Original Petition (AT) (MRTP) No. 02 of 2017 (Old Compensation Application No. 51 of 2000) <b>Part Heard</b>	Macedon Indo Austrian Ventures Pvt. Ltd. Vs. New Standard Engineering Co. Ltd.	Aditya Narain Gaurav Sharma	Tamanna Goyal
9.	TA (AT) (Competition) No. 05 of 2017 (Old Appeal No. 17 of 2017)	Prem Prakash Vs. Madhya Pradesh PWD &Ors.	Prem Prakash	Sanjiv Kumar Mohanty (R-2) VikramSobti (R-CCI)
10.	Competition Appeal (AT) No. 23 of 2017	Khanduja Coal Transport Co. Vs. CCI &Ors. <b>With</b>	Amar Ramani Jatin Kumar	Arjun Krishnan (R-1) Uddyam Mukherjee (R-2)
11.	Competition Appeal (AT) No. 24 of 2017	B. Himmat Lal Agrawal Vs. CCI &Anr. <b>with</b>	AnubhavMardikar	Ankit Jam

12.	Competition Appeal (AT) No. 26 of 2017	Punjab Transport Co. &Anr. Vs. Competition Commission of India &Anr. <b>With</b>	Arunava Mukherjee	Arjun Krishnan (R-1) UddyamMukherjee (R-2)
13.	Competition Appeal (AT) No. 27 of 2017	Jasbir Singh Saini, Proprietor of Praveen Transport Vs. CCI <b>With</b>	T. SundarRamanathan	Dushyant K Mahant (R-1) UddyamMukherjee (R-2)
14.	Competition Appeal (AT) No. 28 of 2017	KanhhaiyalalKhandelwal VS. CCI &Anr. <b>With</b>	T. SundarRamanathan	AnupamSanghi (R-1) UddyamMukherjee (R-2)
15.	Competition Appeal (AT) No. 29 of 2017	KanhhaiyalalKhandelwal, partner of Khandelwal Transport Vs. CCI &Anr. <b>With</b>	T. SundarRamanathan	AnupamSanghi (R-1) Uddyam Mukherjee (R-2)
16.	Competition Appeal (AT) No. 30 of 2017	Punya Coal Road Lines Vs. Competition Commission of India &Anr. <b>With</b>	NakulMohta	Arjun Krishnan (R-1) Uddyam Mukherjee (R-2)
17.	Competition Appeal (AT) No. 35 of 2017	Avaneesh Logistics Pvt. Ltd. &Anr. Vs. CCI &Anr. <b>With</b>	Ankita Chaudhary Rathi	Arjun Krishnan (R-1) UddyamMukherjee (R-2)
18.	Competition Appeal (AT) No. 36 of 2017	Khandelwal Earth Movers &Anr. Vs. CCI &Anr. <b>With</b>	Johnson Subba	Arjun Krishnan (R-1) UddyamMukherjee (R-2)
19.	Competition Appeal (AT) No. 37 of 2017	Bimal Kumar Khandelwal&Anr. Vs. CCI &Anr. <b>with</b>	Johnson Subba	Uddyam Mukherjee (R-2)
20.	Competition App. (AT) No. 16 of 2018	SSV Coal Carriers Pvt. Ltd. &Anr. Vs. CCI &Anr.	Jaspreet Singh Rai	Arjun Krishnan (R-1), Ankit Jain(R2)
21.	Competition App. (AT) No. 26 of 2018	Ghaziabad Development Authority Vs. Competition Commission of India <b>with</b>	VaibhavGaggar	Rajshekhhar Rao
22.	Compensation Application (AT) No. 01 of 2018	Sateyendra Singh &Anr. Vs. Ghaziabad Development Authority and Anr	Dinesh Kumar	VaibhavGaggar (GDA), BalajiSubramanian (R-CCI)

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**For Orders**

23.	I.A No.642 of 2019 in Comp. App. (AT) (Ins) No. 255-256 of 2018	Punit Garg Vs. Ericsson India Pvt. Ltd. &Anr. <b>With</b>	Chaitanya Safaya	Praveen Mittal (R-1)
24.	I.A No.637 of 2019 in Comp. App. (AT) (Ins)	Satish Seth Vs. Ericsson India Pvt. Ltd. &Anr.	Chaitanya Safaya	Praveen Mittal (R-1)

	No. 257-258 of 2018	<b>With</b>		
<b>25.</b>	I.A No.638 of 2019 in Comp. App. (AT) (Ins) No. 259-260 of 2018	Suresh Madihally Rangachar Vs. Ericsson India Pvt. Ltd. &Anr.	Chaitanya Safaya	Praveen Mittal (R-1)

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**By Order**  
**-sd/-**

**Registrar**